

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 261 of 2013 &
I.A. No. 37 of 2014

Dated : 3rd February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Maharashtra State Electricity Distribution
Company Ltd.

..... **Appellant(s)**

Versus

Central Electricity Regulatory
Commission & Anr.

..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Atul Nanda, Sr. Advocate
Ms. Puja Priyadarshini
Mr. Parinay

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1
Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-1

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **24.02.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson